

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:670  
ANSWERED ON:09.12.2013  
COMPENSATION TO FARMERS  
Lal Shri Kirodi

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the farmers residing in western Rajasthan and near the border areas of Punjab have demanded compensation for damage caused to their agriculture land and less crop production due to tough terms and conditions imposed by the Government;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to formulate a policy for disposing of the complaints of farmers regarding cultivation of crops in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): No compensation has been demanded by farmers settled near the western Rajasthan and the border areas of Punjab from Army except for 'OP PARAKRAM' and routine training exercise.
- (c) As per our policy, compensation is paid only when land is occupied by the Armed Forces or farmer is deprived of cultivating his land for operational reasons.